

FIR No. 74/18, CC No. 274/19 & CC No. 427/19

PS: Crime Branch

U/s: 420/468/471/120 IPC & 18 (a)/27 (b) (11)/27 (c) Drugs & Cosmetics Act

Ashok Kumar Vs. State

13.08.2020

Fresh application for extension of interim bail received. It be checked and registered.

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Id. Addl. PP for State.
Id. Counsel for applicant/accused Ashok Kumar.

3 bail applications taken up together as all are moved in 3 connected matters i.e. FIR No. 74/18, CC No. 274/19 & CC No. 427/19. These applications have been moved for extension of bail of applicant Ashok Kumar.

Arguments heard.

Vide orders dated 02.05.2020 (FIR No. 74/18), dated 19.05.2020 (CC No. 427/19) and dated 28.05.2020 (CC No. 274/19), the applicant was admitted on interim bail, thereafter, vide several orders passed by this court, the bail of the applicant was further extended. Id. Counsel for applicant submits that interim bail of the applicant is going to expire on 15.08.2020. In view of the judgment passed by Hon'ble High Court of Delhi on 13.07.2020 "*Court on its own motion Vs. State of NCT of Delhi & Ors.*", W.P.(C) 3037/2020, the interim bail of the applicant is extended till **31.08.2020**, on the same terms and conditions as mentioned in the orders dated 02.05.2020, 19.05.2020 & 28.05.2020, respectively.

Application stands disposed off.

Copy of this order be sent to concerned Jail Superintendent for information.

Copy of this order be also placed in both the complaint cases i.e. bearing no. 274/19 & 427/19.



(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
13.08.2020

Cr. Rev. 160/2020
Anil Kumar Gupta Vs. Lalita & Ors.

13.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: None for revisionist.
 None for respondents'

Put up on 23.09.2020.



(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
13.08.2020


SC-338/17
FIR No.04/17
PS: Sadar Bazar
State Vs. Ravinder @ Sush

13.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Id. Addl. PP for State.
None for accused.

Put up for final arguments on 11.09.2020.


(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
13.08.2020

SC-27585/2016
FIR No. 316/13
PS: Burari
State Vs. Sudhir Tyagi & Anr.

13.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for State.

None for accused persons.

Put up for PE on 15.10.2020.



(Charu Aggarwal)
ASJ-02/Central/THC/Delhi


13.08.2020

SC-328/2017
FIR No. 02/2017
U/s 392/394/411/34 IPC
PS: Kashmiri Gate
State Vs. Mohd. Suleman

13.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for State.
None for accused
Put up for PE on 16.10.2020.


(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
13.08.2020


CA-27/2020
Subhash Chand Vs. State

13.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: None for appellant.
Sh. Virender Singh, Ld. Addl. PP for State.

Put up for arguments on 29.09.2020.


(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
13.08.2020

SC-868/2017
FIR No. 175/2017
U/s 457/380/382/186/392/397/411/34 IPC
PS: Roop Nagar
State Vs. Abdul Matin Khan


13.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for State.

None for accused

Put up for PE on 17.10.2020.


(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
13.08.2020

SC-489/2019
FIR No. 235/2018
U/s 308 IPC
PS: Sadar Bazar
State Vs. Punit @ Manav


13.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for State.

None for accused

Put up for PE on 13.10.2020.


(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
13.08.2020

SC-821/2017
FIR No.202/2017
U/s 392/397/356/411/34 IPC
PS: Kotwali
State Vs. Himanshu


13.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for State.
None for accused.

Sh. Sandeep, Ahlmad of this court, contacted Sh. A. K. Gupta, Ld. Counsel for accused, through electronic mode. Ld. Counsel submits that he is not in contact with accused and he be given 10 days time to contact the accused and produce him in the court.

At request, put up for arguments on the point of sentence, on 28.08.2020.


(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
13.08.2020


SC-322937/2016
FIR No. 27/2007
U/s 274/275/276/419/420/468/471/120B IPC
PS: Kashmiri Gate
Rohit Bajpai Vs. Dinesh Kumar Jain & Ors.

13.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for State.
Sh. Ankit Aggarwal, Ld. Counsel for complainant GlaxiSmithKline(gsk).
Sh. Jitender Mehta, Ld. Counsel for accused Dinesh Kumar, Prem Pal,
Ashok Sharma and Vikas Sharma.
None for accused Mukesh Kumar.

Put up for PE on 24.09.2020.


(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
13.08.2020

BAIL APPLICATION

**FIR No. 199/2009
PS: Kashmere Gate
State v. Gaurav Chauhan
(APPLICANT BUNTY)
U/S:302,394,411,34 IPC**

13.08.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Iqbal Khan, Ld. Counsel for applicant/accused
through electronic mode.

This is fresh bail application.

**Put up for reply, arguments and appropriate orders
on 14.08.2020.**



(Charu Aggarwal)
1st Link ASJ-02/Central
13.08.2020

BAIL APPLICATION


**FIR No. 213/2018
PS: Lahori Gate
State v. Vipin Sharma
(APPLICANT SURESH KUMAR NAYAK)
u/s: 395,412,120b,34 IPC**

13.08.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Ms. Swati Verma, Ld. Counsel for applicant/accused
through electronic mode.

At request, put up on 21.08.2020.


(Charu Aggarwal)
1st Link ASJ-02/Central
13.08.2020

BAIL APPLICATION

**FIR No. 190/2013
PS: Rajender Nagar
State v. Deepak
(APPLICANT BUNTY)
U/S:302,394,411,34 IPC**

13.08.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. S.K. Sharma, Ld. Counsel for applicant/accused
through electronic mode.

This is fresh bail application.

**Put up for reply, arguments and appropriate orders
on 14.08.2020.**



(Charu Aggarwal)
1st Link ASJ-02/Central
13.08.2020

BAIL APPLICATION

FIR No. 48/2015

PS: Nabi Karim

State v. Ajay@ Nathu @Sunny

**U/s: 486,353,33,307,201,75,34 IPC &
25,27,54,59 Arms Act**

13.08.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Bijan Kumar Singh, Ld. Counsel for applicant/accused through VC.

This is fresh bail application.

Put up for reply, arguments and appropriate orders on 14.08.2020.



(Charu Aggarwal)
1st Link ASJ-02/Central
13.08.2020

MISC. APPLICATION

**FIR No.: 415/2015
PS: Kotwali
State v. Sunil
(APPLICANT SANJEEV)
u/s: 395,397,365,201,412,120b, 34 IPC &
25,54, 59 Arms Act**


13.08.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Ravinder Aggarwal, Ld. Counsel for applicant/accused through VC.

This is an application for return of Jama Talashi articles of accused.

At request, put up on **20.08.2020.**


(Charu Aggarwal)
1st Link ASJ-02/Central
13.08.2020

MISC. APPLICATION

FIR No.: 415/2015
PS: Kotwali
State v. Sunil
(APPLICANT SANJEEV)
u/s: 395,397,365,201,412,120b, 34 IPC &
25,54, 59 Arms Act


13.08.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Ravinider Aggarwal, Ld. Counsel for applicant/accused through VC.

This is an application for taking on record the fresh address of the accused.

At request, put up on **20.08.2020**.


(Charu Aggarwal)
1st Link ASJ-02/Central
13.08.2020

MISC. APPLICATION

FIR No.: 415/2015

PS: Kotwali

State v. Sunil

(APPLICANT CHANDER PAL @ MISTRI)

u/s: 395,397,365,201,412,120b, 34 IPC &

25,54, 59 Arms Act

13.08.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Ravinider Aggarwal, Ld. Counsel for applicant/accused through VC.

This is an application for return of Jama Talashi articles of accused.

At request, put up on **20.08.2020**.



(Charu Aggarwal)
1st Link ASJ-02/Central

13.08.2020

MISC. APPLICATION

FIR No.: 415/2015

PS: Kotwali

State v. Sunil

(APPLICANT CHANDER PAL @ MISTRI)

**u/s: 395,397,365,201,412,120b, 34 IPC &
25,54, 59 Arms Act**

13.08.2020

**Present Bail Application is taken up by the undersigned
being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld.
ASJ, who is stated to be on leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Ravinider Aggarwal, Ld. Counsel for applicant/accused
through VC.

This is an application for taking on record the fresh
address of the accused.

At request, put up on **20.08.2020.**



(Charu Aggarwal)
1st Link ASJ-02/Central
13.08.2020

BAIL APPLICATION

FIR No.: 48/2015

PS: Nabi Karim

State v. Ajay @ Nathu

(Applicant Dharmender @ Montu)

U/S: 186,353,333,307,201,75,34 IPC & 25,27,59 Arms Act

13.08.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Deepak Sharma, Ld. Counsel for applicant/accused through VC.

At request, put up on 20.08.2020.



(Charu Aggarwal)
1st Link ASJ-02/Central

13.08.2020

BAIL APPLICATION


**FIR No.: 200/2010
PS: Pahar Ganj
State v. Mukesh @ Lambu
(APPLICANT VICKY)
U/S: 307,34 IPC**

13.08.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. A.K. Sharma, Ld. Counsel for applicant/accused
through electronic mode.

At request, put up on 18.08.2020.


(Charu Aggarwal)
1st Link ASJ-02/Central
13.08.2020

BAIL APPLICATION

**FIR No.130/2014
PS: Kamla Market
State v. Raj Bahadur
(APPLICANT VASUDEV PRASAD)
U/S: 392,395,412,120B, 34 IPC**


13.08.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
None for applicant/accused.

As per the report of concerned staff, counsel for applicant could not be contacted.

Put up on 19.08.2020.


(Charu Aggarwal)
1st Link ASJ-02/Central
13.08.2020

BAIL APPLICATION

**FIR No. 130/2014
PS: Kamla Market
State v. Raj Bahadur
(APPLICANT YADVENDER @ GUDDU)
U/S: 419,420,365,392,395,412,120B, 34 IPC**

13.08.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Bijan Kumar Singh, Ld. Counsel for applicant/accused through VC.

This is fresh bail application.

Put up for reply, arguments and appropriate orders on 17.08.2020.

Interim bail of the present accused is extended till next date of hearing.

Copy of this order be sent to Jail Superintendent concerned for ready reference.



(Charu Aggarwal)
1st Link ASJ-02/Central
13.08.2020

EXTENSION OF INTERIM BAIL APPLICATION

FIR No. 34/2014
PS: Prasad Nagar
State Vs. Deepak Kumar
U/s 302,394,411 IPC

13.08.2020

Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap , Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State.(through VC)
Sh. Yogesh Swaroop, Ld. Counsel for applicant/accused. (through VC)

Present bail application is for extension of interim bail of accused.
Interim bail of the present accused is extended till next date of hearing.

Put up on 17.08.2020.

Copy of this order be sent to Jail Superintendent concerned for ready reference.



(Charu Aggarwal)
1st Link ASJ-02/Central/THC/Delhi
13.08.2020

EXTENSION OF INTERIM BAIL APPLICATION

FIR No. 264/2015
PS: Subzi Mandi
State Vs. Ajay
U/s 393,397,302 IPC

13.08.2020


Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap , Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State.(through VC)
Sh. Jabbar Hussain, Ld. Counsel for applicant/accused. (through VC)

Present bail application is for extension of interim bail of accused.
Interim bail of the present accused is extended till next date of hearing.

Put up on 17.08.2020.

Copy of this order be sent to Jail Superintendent concerned for ready reference.


(Charu Aggarwal)
1st Link ASJ-02/Central/THC/Delhi
13.08.2020

BAIL BOND

**FIR No. 34387/2017
PS: Sarai Rohilla
State v. Arshad
U/s: 392,397,34 IPC**

13.08.2020


Present Bail Application is taken up by the undersigned being 1st link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State through VC.
Sh. Kabir Ahmad, Ld. Counsel for applicant/accused through VC.

Reply filed by IO.

It is submitted by learned counsel for applicant that surety is not present today.

At request, put up on 14.08.2020.


(Charu Aggarwal)
1st Link ASJ-02/Central
13.08.2020